

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/12024 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the ^{4th} ~~6th~~ ^{January} December, 2024

Sub: **Casual leave.**

Ref:- Your letter dtd. 18.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.12.2024, along with station leave permission from the afternoon of 18.12.2024 till the morning of 20.12.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/12025 /A, dated , 06-01-2025

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

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